

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 23154/2018

[Arising out of impugned final judgment and order dated 08-05-2018 in WA No. 21228/2013 passed by the High Court of Judicature at Allahabad]

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 21-04-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) :

Mr. Sudhir Dixit, Adv.
Mr. Vishal Prasad, AOR
Mr. Utkarsh Dixit, Adv.
Ms. Ritika Sethi, Adv.

For Respondent(s) : Mr. Sanjay Kumar Tyagi, AOR

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1) List on a non-miscellaneous day.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR